

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-01-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/10/IB/2020
PETITION NUMBER : CP/1307/IB/2018
NAME OF THE PETITIONER(S) : M/s.Synergy Holdings
NAME OF THE RESPONDENT(S) : V.Venkata Sivakumar
(M/s. The Jeypore sugars company ltd)
UNDER SECTION : 60(5) OF IBC,2016

ORDER

Ld. Counsel Mr. Akhil Bhansali for the Applicant and
Ld. Liquidator/Respondent Mr. V. Venkata Sivakumar are present.

List all the connected applications on **12.02.2021** for hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs